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SIXTY-FOURTH REPORT

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their sixty-fourth Report.

2. The Committee met on the 26th November, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 30th November, 1956.

3. The Members whose resolutions had been included in the List of Business for the 30th November, 1956 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee.

4. The Committee after taking all the factors into consideration and considering all aspects with respect to the resolutions in the List of Business for the 30th November, 1956 recommend the following time table for the first two resolutions:

- | | |
|---|-----------|
| (1) Resolution regarding Nationalisation of Collieries | 2½ hours. |
| (2) Resolution regarding scholarships for children of political sufferers | 2½ hours. |

As regards the third resolution regarding Devnagari script for regional languages by Shri Krishnacharya Joshi the Member who was present at the sitting of the Committee withdrew the notice of his resolution.

The Committee, therefore, recommend that two hours be allotted for discussion of the resolution by Shri Bibhuti Mishra *re*: All India National Discipline Board which had secured fourth place in the Ballot held on the 17th November, 1956 in case it is included in the List of Business for 30-11-56.

HUKAM SINGH.

NEW DELHI;
The 28th November, 1956.